NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 58(ND)/2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5,08,2016

NAME OF THE COMPANY:

Bootmalt N.V

V/s.

M/s. Agya Bootmalt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME	DESIGNA	TION	REPRESENTATION	SIGNATURE
1-	ANIL AGA	RUALIA	Aor	Ret	An
2.	UNZITE	CHOWDHUR	n Anor	Per	. 1
3.	Krish	nendu D	Ha, Ad	v.] Respondent	Almin
4,	Abhis	neh Kum	ar, Adv	V.] Respondent.	7

Order

Ld. Counsel for the Petitioner undertakes to file additional sets of Paper Books within two weeks, as per the orders issued by NCLT.

Inspection as per last order is permitted.

List for further consideration on 02.09.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5th August, 2016 (P:K. Sud)